

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:333
ANSWERED ON:02.12.2010
UNEMPLOYED PILOTS
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of persons to whom Commercial Pilot Licences (CPL) were issued by the Directorate General of Civil Aviation (DGCA) during the last two years and the current year;
- (b) the number of expatriate pilots recruited by the National Aviation Company of India Ltd. (NACIL) and private airlines;
- (c) whether the Government has taken note of the increasing unemployment amongst Indian pilots in the country; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) and (d):- A statement is laid on the Table of the House.

Statement referred to in the parts (a) to (d) of the Lok Sabha Starred () Question No. 333 for 02/12/2010 regarding `Unemployed Pilots`.

(a):- The number of Commercial Pilot Licences (CPL) for aeroplanes and helicopters issued by Directorate General of Civil Aviation (DGCA) (including the number of CPL issued on the basis of foreign licence conversion) during the last three years is :- 2008 - 1457; 2009 - 1885; and 2010 (till 31.10.2010) - 1171.

(b):- At present 540 expatriate pilots are working with various airline operators.

(c) and (d):- Government does not maintain data regarding unemployed pilots in the country. All airlines, have their own recruitment and training policies. However, guidelines have been issued by the Directorate General of Civil Aviation (DGCA) to airlines to adopt effective training programmes for their Indian co - pilots for upgradation to Pilot in Command positions to gradually phase out expatriate pilots and in the process creating employment opportunities for Indian pilots.